Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

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sl. no.	Category of	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
	stakeholders	No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs	0	0	0	1456125	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	2	3197669141	2	3197669141	0	0	0	Annexure 3
4	Unsecured financial creditors	19	58897704	13	23583576	0	36314766	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	3	46276119	3	46276119	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	5	7424814	1	1981000	0	5443814	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	2014960000	0	0	0	14960000	200000000	Annexure 9
Total		31	5325227778	19	3270965961	0	56718580	2000000000	